

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2580  
ANSWERED ON:10.08.2010  
DEVELOPMENT OF NH IN HIMACHAL PRADESH  
Sushant Dr. Rajan

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the total funds sanctioned and released by the Union Government to Himachal Pradesh for the development of National Highways/Express Highways/ State Highways and to connect the villages with National Highways in the last three years, year-wise along with the share contributed/ likely to be contributed by the State Government;
- (b) the details of funds utilized by the State Government under various heads till March,2010 out of the amount sanctioned. year- wise;
- (c) the extent to which progress has been achieved in this regard and the details of the population in the State likely to benefit from such schemes/ projects; and
- (d) the action being taken by the Government to ensure proper utilization of the remaining funds by the State Government ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

- (a) & (b) The details of funds allocated and released to the State Government of Himachal Pradesh and utilized by them for development of National Highways as well as State Roads under CRF scheme in the last 3 years are enclosed as Annexure. This Ministry is not concerned with providing connectivity to villages.
- (c) As can be seen from the Annexure, achievement in terms of utilization has been generally good. No data are maintained in the Ministry regarding population benefiting from these development.
- (d) As utilization of funds is generally good, no specific action is required.